

PATNA HIGH COURT, PATNA**NOTIFICATION****The 07th October, 2023**

No. 590 A : As per Resolution no. **9154** dated **28.09.2022** of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government order dated **17.09.2018** issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers are granted Selection Grade Scale of pay of Rs. **163030-219090** with effect from the dates mentioned against their respective name, in column no.3.

Sl. No.	Name of the officers with designation and present place of posting.	Date of Promotion in Selection Grade Scale of Pay.
1.	2.	3.
1.	Sri Radhey Shyam Shukla, District and Sessions Judge, Kaimur at Bhabhua.	07.02.2022
2.	Sri Sujeet Kumar Srivastava Principal Judge, Family Court, Samastipur (since retired)	18.02.2022

By order of the High Court,

Sd/- R.P.Mishra

Registrar GeneralMemo No. 67444-67460 / Dated, Patna the 07th October, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / District and Sessions Judge, Kaimur at Bhabhua / District and Sessions Judge, Samastipur / Sri Radhey Shyam Shukla, District and Sessions Judge, Kaimur at Bhabhua / Sri Sujeet Kumar Srivastava, Retired Principal Judge, Family Court, Samastipur, C/o Sri Sudhir Kumar Srivastava, Retd. I.A.S., 24 Bal Vihar Colony, Picnic Spot Road, Faridinagar, P.S. Indiranagar, District-

Lucknow, State U.P. Pin 226015 / J.R.- cum - P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna; for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,


Registrar General